

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 202
IB-356/ND/2020**

IN THE MATTER OF:

M/s. SKC Infratech Pvt. Ltd.

...PETITIONER

Vs.

M/s. EOS Hospitality Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 19.07.2021
(Virtual Hearing)**

Coram:

DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

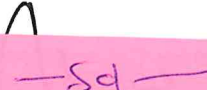
SHRI HEMANT KUMAR SARANGI, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational creditor :


For the Respondent/Corporate debtor :

ORDER

No one is present at the time of virtual hearing of the matter. In the interest of justice, post this matter after a month on **31st of August, 2021.**


—Sd—

**(Hemant Kumar Sarangi)
Member (T)**


—Sd—

**(P.S.N. Prasad)
Member (J)**